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Government of India
Ministry of Commerce & Industry
Department of Commerce
Udyog Bhawan

Notification No 90 (RE – 2010)/2009-2014

New Delhi, Dated: 15th December, 2011

Subject:- Export of empty Gelatin Capsule, to EU.

S.O.(E) In exercise of the powers conferred by Section 5 of the Foreign Trade (Development & Regulation) Act, 1992 (No.22 of 1992) read with Para 2.1 of the Foreign Trade Policy, 2009-2014, the Central Government hereby makes the following amendments in the Schedule 2 of ITC(HS) Classification of export and import items:

2. With immediate effect, a new entry at Sl. No. 165 A in Chapter 96 is added in Schedule 2 of ITC(HS) Classification of export and import items as follows:-

Chapter 96

Sl. No.	Tariff Item HS Code	Unit	Item Description	Export Policy	Nature of Restriction
165 A	9602 00 30	Kg	Empty Gelatin Capsules, not intended for human consumption	Free	Export of the item to EU, produced from Animal By-Products, is allowed subject to the following conditions: (i) A 'Shipment Clearance Certificate' is to be issued consignment-wise by CAPEXIL indicating details of the name and address of the exporter, address of the registered plant, IEC No. of the exporter, plant approval number, nature of export product, quantity, invoice number and date, port of loading (Name of the port) and destination.

				(ii) After the shipment is made, the exporter shall also provide 'Health Certificate' consignment-wise to the buyer giving details of vessel name, shipping bill number with date, production process, etc. as per the regulations stipulated by EC (EU) from time to time. The Certificate would be issued jointly by CAPEXIL and Regional Animal Quarantine Officer, Department of Animal Husbandry, Dairying and Fisheries, Ministry of Agriculture, Government of India.
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3. Effect of this notification:

For export of Empty Gelatin capsule to EU, CAPEXIL will be the competent authority for issuance of shipment clearance certificate. Post shipment Health certificate will be issued jointly by CAPEXIL and Regional Animal Quarantine Officer, Department of Animal Husbandry, Dairying and Fisheries, Ministry of Agriculture, Government of India.

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